

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.11.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|------------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 693 of 2020 | Kishore Katare Vs. Bank of India & Anr. | Rahul Gupta | Aditya Kumar-R1 V. M. Dahake-RP |

For Admission (Fresh Cases)

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|-----------|---|--|---------------|------------------------------------|
| 2. | Comp. App. (AT) (Ins) No. 833 of 2020 | Parivartan Singh Vs. Deepika Bhugra Prasad With | Arun Khatri | Kanishk Khetan-R1 |
| 3. | Comp. App. (AT) (Ins) No. 844 of 2020 | Parivartan Singh Vs. Deepika Bhugra Prasad & Ors. | Arun Khatri | Kanishk Khetan-R1 |
| 4. | Comp. App. (AT) (Ins) No. 939 of 2020 | Pankaj Vijayan Vs. Resolution Professional of Siddhi Vinayak Logistics Ltd. | Rachita Garg | Moulshree Shukla |
| 5. | Comp. App. (AT) (Ins) No. 983 of 2020 | Ramkrishna Electricals Ltd. Vs. Atul Rajwadkar & Ors. | Meghna R.M. | Sandeep Bajaj |
| 6. | Comp. App. (AT) (Ins) No. 984 of 2020 | Simandhar Broking Ltd. Vs. Vipul H Raja | Akshay Sharma | |
| 7. | Comp. App. (AT) (Ins) No. 985-986 of 2020 | Gururaj S Kulkakarni & Ors. Vs. Gujarat NRE Coke Ltd. | Vivek Gupta | |
| 8. | Comp. App. (AT) No. 07 of 2020 | Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors. | Sandeep Bajaj | Krishan Vrind Jain- R1, R2 & R3 |

For Admission (After Notice)

| | | | | |
|-----|---|--|----------------|--|
| 9. | Comp. App (AT) (Ins) No. 904 of 2020 | Saurabh Kumar Tikamani Resolution Professional, Lanco Amarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd. | Aayush Mitruka | Nitin Chowdary Pavuluri |
| 10. | Comp. App. (AT) (Ins) No. 719 of 2020 | Ranjeet Singh Vs. Karan Motors Pvt. Ltd. With | S.V. Rateria | Chandra Shekhar Gupta |
| 11. | Comp. App. (AT) (Ins) No. 721 of 2020 | Shally Sati Vs. Karan Motors Pvt. Ltd. With | S.V. Rateria | Chandra Shekhar Gupta |
| 12. | Comp. App. (AT) (Ins) No. 722 of 2020 | Deepa Sati Vs. Karan Motors Pvt. Ltd. With | S.V. Rateria | Chandra Shekhar Gupta |
| 13. | Comp. App. (AT) (Ins) No. 723 of 2020 | Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd. With | S.V. Rateria | Chandra Shekhar Gupta |
| 14. | Comp. App. (AT) (Ins) No. 728 of 2020 | Asha Devi Vs. Karan Motors Pvt. Ltd. | S.V. Rateria | Chandra Shekhar Gupta |
| 15. | Comp. App. (AT) (Ins) No. 731 of 2020 | Technology Development Board Vs. Anil Goel, Liquidator of Gujarat Oleo Chem. Ltd. & Ors. | P. Vinay Kumar | Kanishk Khetan Anil Goel-R1 Deepa Kochhar-R2 |
| 16. | Comp. App. (AT) (Ins) No. 763 of 2020 | Mazda Agencies Vs. Hemant Plastics & Chemicals Ltd. | Vishnu Shankar | |
| 17. | Comp. App. (AT) (Ins) No. 845 of 2020 | Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. | Sanchit Garga | Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit Singh Soni- RP Yogesh Gupta-RA |
| 18. | Comp. App. (AT) (Ins) No. 855 of 2020 | UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors. | Ritesh Agrawal | G.P. Madaan-R1 & R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3 |
| 19. | Comp. App. (AT) (Ins) No. 868 of 2020 | P.V. Haridas Vs. Kerala State Industrial Development Corporation Ltd. & Anr. | N.M. Madhu | Mukund P. Unny-R2 |

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| 20. | Comp. App (AT) (Ins) No. 890 of 2020 | Union Bank of India Vs. Siripuram Developers Pvt. Ltd. & Ors. | Drishti Harpalani | |
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For Hearing

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|-----|---|--|--------------|------------------------|
| 21. | Comp. App. (AT) (Ins) No. 632 of 2020 | Aparna Enterprise Ltd. Vs. SJR Prime Corporation Pvt. Ltd. | Vishal Ganda | Aishwarya Chaudhary |
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial)

For Admission (Fresh Case)

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|-----|---|--|-----------------|------------------------------------|
| 22. | Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019 | Ashok Raja Vs. Arun Kumar Gupta & Anr. | Mohit Chaudhary | Prachi Johri-R1 Madhu Juneja-R2 |
|-----|---|--|-----------------|------------------------------------|

For Hearing

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| 23. | Comp. App. (AT) (Ins) No. 688 of 2020 | Udayraj Patwardhan, Resolution Professional for Ind-Bharath Energy (Utkal) Ltd. Vs. Tata Capital Financial Services Ltd. & Anr. | Satendra Rai | Mehak Suri Jayant Mehta-R1 |
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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**